

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-87-2020

Mr. Shivaji Mukund Shet **Petitioner**

Versus

State of Goa and ors., **Respondents**

Shri Vivek Rodrigues with Mr. Vithal Naik, Advocates for the Petitioner.

Shri Devidas J. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for Respondents No.1, 3 and 4.

***Coram: M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.***

Date : 14th July, 2020.

P. C.:

Heard Mr. Vivek Rodrigues, learned Advocate for the Petitioner.

2. Issue notice to the Respondents, returnable on 17.07.2020. In addition to the usual mode of service, private service/humdast is permitted.

3. Shri Devidas J. Pangam, learned Advocate General appears for Respondents No.1, 3 and 4 alongwith Ms. Ankita Kamat, learned Additional Government Advocate.

4. Stand over to 17.07.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

msr.